

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.623 of 2020

IN THE MATTER OF:

Hemanshu Jamnadas Domadia

...Appellant

Versus

Central Bank of India & Anr.

...Respondents

For Appellant: Shri Keith Varghese, Advocate

For Respondents: Ms. Richa Sandilya, Advocate (R-1)

O R D E R
(Virtual Mode)

10.09.2020 Counsel for Respondent No.1 is not audible although she is visible. Respondent No.1 has not filed Reply also. Respondent No.1 may file Reply within 10 days. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'for admission (after Notice)' on 5th October, 2020.

[Justice A.I.S. Cheema]
Member (Judicial)

(Dr. Ashok Kumar Mishra)
Member (Technical)

rs/md